

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 133 of 2020

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL,
AHMEDABAD BENCH ON 04.03.2020

Name of the Company: Arrow Digital Pvt Ltd
V/s
Positive Point Graphics Pvt Ltd

Section: Section 9 of the Insolvency & Bankruptcy Code

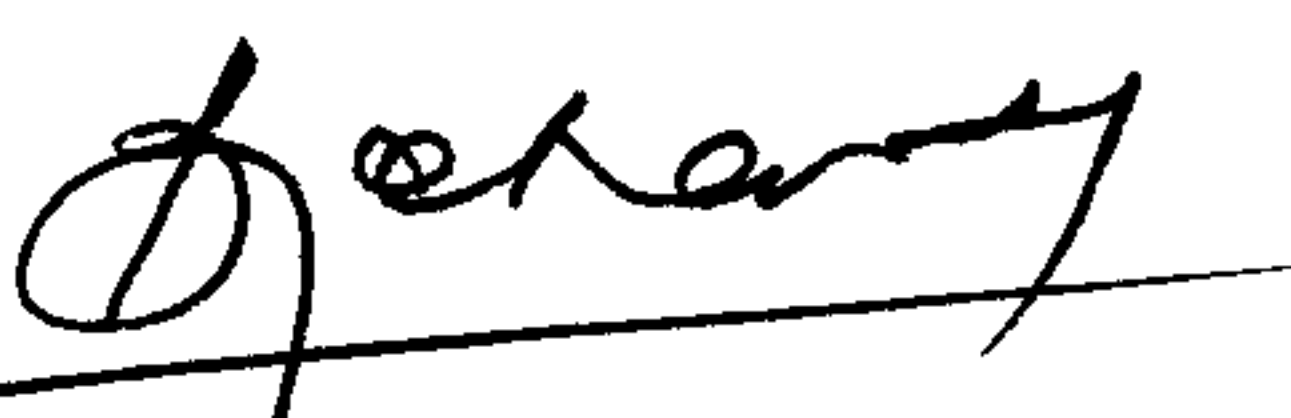
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KANVA M ANTANI	} ADVOCATE	PETITIONER	ASA
2.	GIARIMA MALHOTRA			

ORDER

The Petitioner is represented through respective Counsel(s).

On the request of Learned Counsel for the Petitioner, the matter is adjourned.

List the matter on 24.03.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 4th day of March, 2020.